website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT, KARKARDOOMA COURTS DELHI

ORDER

The following postings/transfers are hereby made with immediate effect:-

Sl. No.	Name	From	То
1.	Ms. Roma Singh D/o Lt. Sh. Nardev Singh E.C.:99838616	Sr. PA in the Court of Ms. Himanshi Tyagi, Metropolitan Magistrate-03, East District, Karkardooma Courts, Delhi.	Sr. PA in the Court of Sh. Sanatan Prasad, ADJ-02, East District, Karkardooma Courts, Delhi.
2.	Sh. Sumit S/o Sh. Madan Lal E.Code: 56907170	Sr. PA in the court of Ms. Saloni Singh, ACMM, East District, Karkardooma	Sr PA in the Court of Sh G 1
3,	Sh. Manish Kumar S/o Late Sh. Devi Singi E.C.:44710890	PA in the Court of Sh. Sanatan Prasad, ADJ-02, East District, Karkardooma	PA in the court of Ma Calari Ci 1

Note:. Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

> (PÉPPAK JÁGOTRA) Principal District & Sessions Judge (East) Karkardooma Courts, Delhi

No. 05/1- 2054 /P&T/Admn./East/KKD/2022

Dated, Delhi the 18/10/2002

Copy forwarded for information and necessary action to:-

Ld. Principal District & Sessions Judge (HQs), Delhi.

The DDO, East District, Karkardooma Courts, Delhi.

The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQs), Delhi.

The Accounts Officer, East District, Karkardooma Courts, Delhi.

5. The Officers/Officials concerned.

6. Dealing Officials, T&P Admin-I, Personal File/Leave/ACR Cell.

The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.

Dealing Official, LAYERS, Tis Hazari Courts, Delhi. 10. PS / Reader to the undersigned.

11. Concerned File.

Principal District & Sessions Judge (East) . Karkardooma Courts, Delhi

